

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-511**

IB-2161/ND/2019

IA/2597/2022, IA/5023/2020, IA/4670/2020

**IN THE MATTER OF:**

Arun Kumar Goel

**....Applicant**

**Vs.**

M/s Ankur Roller Flour Mills Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 9 IBC CIRP

**Order delivered on 10.03.2023**

**CORAM:**

**SHRI ASHOK KUMAR BHARDWAJ,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent : Adv Diwaker Goel, Mr. Abhishek Anand,  
Mr. Nipun Gautam, Mr. Rohil P, Mr. Vaibhav  
Mendiratta for R-1 in IA-4670/2020, IA-2597/2022

For the RA : Mr. Milan Singh Negi Adv, Mr. Nikhil Kumar Jha Adv

**ORDER**

List this matter before the Regular Bench on **31.03.2023**.

**Sd/-**  
**(DR. BINOD KUMAR SINHA)**  
**MEMBER (T)**

**Sd/-**  
**(SHRI ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**